

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I.A. No. 46 of 2013 in (RP) DFR No. 165 of 2013 in
Appeal No. 24 of 2011**

Dated : 1st April, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

**Odhisha Power Transmission Corporation
Ltd.**

.... Appellant (s)

Versus

**Odisha Electricity Regulatory Commission
& Ors.**

... Respondent (s)

Counsel for the Appellant(s): Mr. R.K . Mehta
Mr. R.R. Pathak

ORDER

The learned counsel for the Review Petitioner has filed his notes on the question of maintainability to the Application for condonation of delay in filing the Review Petition.

Post the matter for hearing on **17.04.2013.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/rkt